

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :08/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBA/39224/2025 ARBA/32/2025	MAGUNI JENA VS THE ARBITRATOR UNDER THE NATIONAL HIGHWAYS ACT CUM DISTRICT MAGISTRATE AND COLLECTOR, SAMBALPUR	RABINDRA NATH DEBATA VS	// DISTRICT & SESSIONS JUDGE,SAMBALPUR Arbp/0000004/2023
2	D-ARBA/39230/2025 ARBA/33/2025	BRAJA KISHOR PRADHAN VS THE ARBITRATOR UNDER THE NATIONAL HIGHWAYS ACT CUM DISTRICT MAGISTRATE AND COLLECTOR, SAMBALPUR	RABINDRA NATH DEBATA VS	// DISTRICT & SESSIONS JUDGE,SAMBALPUR Arbp/0000005/2023
3	D-BLAPL/30476/2025 BLAPL/10554/2025	CHAGULU @ SATYA PRAKASH MALLICK VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	BALIAPANDA /139 /2025 J.M.F.C.,PURI(Puri) GR/0000673/2025
4	D-BLAPL/30650/2025 BLAPL/10555/2025	MANGULU CHARAN PRADHAN VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	DIGAPAHANDI /174 /2025 J.M.F.C.,DIGAPAHANDI(Ganjam) GR/0000222/2025
5	D-BLAPL/30723/2025 BLAPL/10556/2025	RAKESH RABANA VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	//0 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000125/2025
6	D-BLAPL/30730/2025 BLAPL/10557/2025	DHANANJAY SAHU @ CHHUABABU SAHU VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	PATNAGARH /266 /2025 ADDL.SPL.JUDGE,PATNAGARH(Balangi) Spl/0000021/2025
7	D-BLAPL/30729/2025 BLAPL/10558/2025	DEEPAK KUMAR PRADHAN@DEEPAK PRADHAN VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BALIAPAL /244 /2025 J.M.F.C.,BASTA(Baleshwar) CT/0000748/2025
8	D-BLAPL/30731/2025 BLAPL/10559/2025	PRASANTA MAHALIK@BAPUNU VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	GOPALPUR /153 /2025 J.M.F.C. BALASORE(RURAL)(Baleshwar) CT/0000626/2025
9	D-BLAPL/30739/2025 BLAPL/10560/2025	KUNU @ HASAN KHAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	TIGIRIA /92 /2025 J.M.F.C.,TIGIRIA(Cuttack) CT/0000089/2025
10	D-BLAPL/30743/2025 BLAPL/10561/2025	DIPU@DIPAK BEHERA VS STATE OF ODISHA	DEEPAK KUMAR DAS VS	CHARICHHAKA /90 /2025 J.M.F.C.,KONARK(Puri) GR/0000812/2025
11	D-BLAPL/30787/2025 BLAPL/10562/2025	THABIRA MEHER @ AKASH VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	AMBADOLA /207 /2025 A.D.J.,CUM SPECIAL JUDGE,BISSAMCUNDA TR/0000017/2025

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12	D-BLAPL/30727/2025 BLAPL/10563/2025	KHOKANI DHRUV VIJAYBHAI VS STATE OF ODISHA	ANUPAM DASH VS	CYBER CRIME AND ECO. OFFENCE, CU S.D.J.M.-CIVIL JUDGE (JD),CHATRAPUR GR/0000232/2025
13	D-BLAPL/30300/2025 BLAPL/10564/2025	SONU KUMAR VS STATE OF ODISHA	AMIT BISWAL VS	/ /0 2ND A.D.J.,CUTTACK(Cuttack) 2(A)CC/0000065/2023
14	D-BLAPL/30710/2025 BLAPL/10565/2025	RABI SABAR VS STATE OF ODISHA	KABIRAJ SAHOO VS	/ /0 J.M.F.C.-CIVIL JUDGE (JD),BANPUR(Kh 2(A)CC/0000075/2025
15	D-BLAPL/30716/2025 BLAPL/10566/2025	ANANTA PANDA@ANANDA PANDA VS STATE OF ODISHA	BIJAYA KUMAR PARIDA VS	CHANDRASEKHARPUR /375 /2025 J.M.F.C.(II),BHUBANESWAR(Khordha) CT/0001050/2025
16	D-BLAPL/30718/2025 BLAPL/10567/2025	HEMANTA PARIDA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BHOGRAI /255 /2023 A.D.J.,JALESWAR(Baleshwar) ST/0000108/2024
17	D-BLAPL/28650/2025 BLAPL/10568/2025	RANJIT KARAKARIA VS STATE OF ODISHA	SANTOSH KUMAR DASH VS	RAYAGADA TOWN /85 /2025 SPECIAL JUDGE,RAYAGADA(Rayagada) TR/0000011/2025
18	D-BLAPL/30750/2025 BLAPL/10569/2025	RAJU@SUMUT@SUMIT KHAN VS STATE OF ODISHA	DEEPAK KUMAR DAS VS	CHARICHHAKA /90 /2025 J.M.F.C.,KONARK(Puri) GR/0000812/2025
19	D-BLAPL/29951/2025 BLAPL/10570/2025	JATIN BENIYA VS STATE OF ODISHA	AMIT KUMAR SAHU VS	KORAPUT SADAR /154 /2025 ADDL DISTRICT AND SESSIONS JUDGE GR/0000669/2025
20	D-BLAPL/30706/2025 BLAPL/10571/2025	UTTAM NAYAK VS STATE OF ODISHA	MAHES DAS VS	KOTOAGARH /25 /2024 A.D.J.,BALLIGUDA(Kandhamal) ST/0000068/2024
21	D-BLAPL/30751/2025 BLAPL/10572/2025	SHYAM KHADIA @ CHARU VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	DEOGARH /225 /2023 A.D.J.,DEOGARH(Debagarh) ST/0000095/2023
22	D-BLAPL/30709/2025 BLAPL/10573/2025	JITU SAHU VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	PATNAGARH /266 /2025 ADDL.SPL.JUDGE,PATNAGARH(Balangi Spl/0000021/2025
23	D-BLAPL/30754/2025	DHOBA SAHU	SIDHARTHA SANKAR RAY (2)	GANGAPUR (ASKA) /176 /2022

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	BLAPL/10574/2025	VS STATE OF ODISHA	VS	A.D.J.,ASKA(Ganjam) ST/0000113/2022
24	D-BLAPL/30801/2025 BLAPL/10575/2025	SANJAYA MOHAPATRA VS STATE OF ODISHA	ROHIT RANJAN RAY VS	JANKIA P.S. /323 /2025 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(K)
25	D-BLAPL/30802/2025 BLAPL/10576/2025	KANHA NAYAK VS STATE OF ODISHA	ROHIT RANJAN RAY VS	TR/0000096/2025 KHURDA MODEL /177 /2025 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(K)
26	D-BLAPL/29614/2025 BLAPL/10577/2025	JOGENDRA BISWAL @ JUGINDRA BISWAL VS STATE OF ODISHA	CHANDAN SAMANTARAY VS	TR/0000046/2025 LACHHIPUR /88 /2025 JMFC, S.RAMPUR(Sonepur) GR/0000206/2025
27	D-BLAPL/30652/2025 BLAPL/10578/2025	BICHI GOUDA @ BICHITRA GOUDA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	PURUSHOTTAMPUR /762 /2024 J.M.F.C-CUM-ADDL.CIVIL JUDGE(JD),PU GR/0000742/2024
28	D-BLAPL/30803/2025 BLAPL/10579/2025	ARUN MALIK @ TUNGURU VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	SORO /332 /2025 J.M.F.C.,SORO(Baleshwar) CT/0000699/2025
29	D-BLAPL/30229/2025 BLAPL/10580/2025	NIMICHAN BISWAL VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	NAWAPARA /105 /2025 DIST.& SESSIONS JUDGE,NAWAPARA(D)
30	D-BLAPL/30804/2025 BLAPL/10581/2025	MAGUNI SAHOO VS STATE OF ODISHA	ROHIT RANJAN RAY VS	ST/0000068/2025 JANKIA P.S. /327 /2025 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(K)
31	D-BLAPL/30293/2025 BLAPL/10582/2025	KARAN SINDRIA @ NAIK VS STATE OF ODISHA	SACHIDANANDA PADHEE VS	TR/0000100/2025 BARGARH /373 /2025 SPECIAL JUDGE,BARGARH(Bargarh)
32	D-BLAPL/30649/2025 BLAPL/10583/2025	BIRUPAKHYA MUKHI VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	Spl/0000046/2025 SARANGADA /150 /2025 S.D.J.M.,BALLIGUDA(Kandhamal)
33	D-BLAPL/30805/2025 BLAPL/10584/2025	SUBHAM PATEL VS STATE OF ODISHA	DEBABRATA DASH VS	CT/0000444/2025 / /0 SPECIAL JUDGE,NAWAPARA(Nuapada)
34	D-BLAPL/30574/2025 BLAPL/10585/2025	RANJAN SEKHAR BEHERA VS STATE OF ODISHA	MANORANJAN ACHARYA VS	SA/0000060/2025 UDALA /367 /2025 S.D.J.M.-CIVIL JUDGE (JD),UDALA(Mayur)

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35	D-BLAPL/30585/2025 BLAPL/10586/2025	STATE OF ODISHA CHANDAN@CHANDRADHWAJ BAG VS	SANJIB KUMAR BHANJADEO VS	CT/0000912/2025 CHANDILI /172 /2025 SPECIAL JUDGE (POCSO), RAYAGADA TR/0000038/2025
36	D-BLAPL/30809/2025 BLAPL/10587/2025	STATE OF ODISHA DILLIP KUMAR JENA VS	RAMANI KANTA PATTANAİK VS	RENGALI (SAMBALPUR) /219 /2025 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000127/2025
37	D-BLAPL/30744/2025 BLAPL/10588/2025	STATE OF ODISHA BABULI BHOI @ BABUL BHUE VS	BIJAYA KUMAR RAGADA VS	THELKOLOI PS /376 /2025 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0002138/2025
38	D-BLAPL/30747/2025 BLAPL/10589/2025	STATE OF ODISHA DAKA NAYAK @ DAKUA @ BIPIN NAYAK VS	BHABANI SHANKAR DASPARIDA VS	SATYABADI /225 /2022 AD-HOC A.D.J.,(FTSC),PURI(Puri) TR/0000254/2023
39	D-BLAPL/30779/2025 BLAPL/10590/2025	STATE OF ODISHA NANDA KABASI VS	ABHAS MOHANTY VS	M.V.79 /195 /2023 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000068/2023
40	D-BLAPL/30262/2025 BLAPL/10591/2025	STATE OF ODISHA PARTHA SARATHI DAS VS	SOUMYA JYOTI BISWAL VS	CYBER CRIME AND ECO. OFFENCE, CU J.M.F.C,CUTTACK(Cuttack) GR/0000857/2025
41	D-BLAPL/30783/2025 BLAPL/10592/2025	STATE OF ODISHA INDRAJIT SAHU VS	JUGALA KISHORE PANDA VS	SONEPUR /203 /2025 S.D.J.M.-CIVIL JUDGE (JD),SONEPUR(So GR/0000176/2025
42	D-BLAPL/30780/2025 BLAPL/10593/2025	STATE OF ODISHA VINOD MAJHI @ BINOD MAJHI VS	JUGALA KISHORE PANDA VS	SONEPUR /176 /2024 A.D.J.,SONEPUR(Sonepur) Spl/0000052/2024
43	D-BLAPL/30590/2025 BLAPL/10594/2025	STATE OF ODISHA PANKAJ PRADHAN VS	AMULYA RATNA PANDA VS	PHIRINGIA /196 /2025 SPECIAL JUDGE, PHULBANI(Kandhamal Spl/0000104/2025
44	D-CMAPL/33653/2025 CMAPL/289/2025	STATE OF ODISHA SATYABHAMA SAHOO VS	VS	// (
45	D-CMAPL/40486/2025 CMAPL/290/2025	STATE OF ODISHA ARJUN PRADHAN VS GRID CORPORATION OF ORISSA LTD.,KHURDA	MANOJ KUMAR PANDA VS	// (//

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46	D-CMAPL/40649/2025 CMAPL/291/2025	PANCHARATNA MAHAKUD VS PRESIDING OFFICER, CENTRAL GOVERNMENT INDUSTRIAL TRIBUNAL -CUM -LABOUR COURT, BBSR	DEBADEEPTA SAHOO VS	// ()
47	D-CMP/41184/2025 CMP/1611/2025	PRAKASH CHANDRA SAHOO VS SRIMATI DEI	JAGAJIBAN PRADHAN VS	// CIVIL JUDGE (SD) CUM ASJ AT ODAGA EC/0000075/2021
48	D-CMP/40814/2025 CMP/1612/2025	CHAKRADHAR PRADHAN VS HARIHAR PRADHAN	ASHWARIYA DASH VS	// A.D.J.,UDALA(Mayurbhanj) Fao/0000013/2025
49	D-COA/34605/2025 COA/1/2025	DINESH KUMAR PATRA VS ORISSA DRUGS AND CHEMICALS LTD.,CUTTACK	DIGAMBARA MISHRA VS	// ()
50	D-CONTC/40746/2025 CONTC/4620/2025	MANAGING COMMITTEE, CHRIST COLLEGIATE SCHOOL, CUTTACK VS BIRENDRA KURKURA DIRECTOR, DIRECTORATE OF SECONDARY EDUCATION ODISHA	ADV VS	// ()
51	D-CONTC/37974/2025 CONTC/4621/2025	SWADHIN KUMAR KARMI VS BIBHUTI BHUSAN NAYAK,IAS	ADV. VS	// ()
52	D-CONTC/40252/2025 CONTC/4622/2025	PREMNATH MEHER VS ANANYA DAS,IAS	ADV VS	// ()
53	D-CONTC/39068/2025 CONTC/4623/2025	J.KAMALA RAO VS MANOJ KUMAR SWAIN,JT. COMMNR.,BDA,BBSR	RAJKISHORE SAHOO VS	// ()
54	D-CONTC/37797/2025 CONTC/4624/2025	DILLIP KUMAR MAHANTA VS B.PARAMESWARAN,IAS	ADV. VS	// ()
55	D-CONTC/37938/2025 CONTC/4625/2025	MD.EKRAM VS SWADHA DEV SINGH,MD,ODISHA LIFT IRRIGATION LTD.	ADV. VS	// ()
56	D-CONTC/37956/2025 CONTC/4626/2025	GAJENDRANATH SHAW VS B.PARAMESWARAN,IAS	ADV. VS	// ()
57	D-CONTC/37970/2025	NILANCHAL PRADHAN	ADV.	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CONTC/4627/2025	VS BIBHUTI BHUSAN NAYAK,IAS	VS	() //
58	D-CONTC/38023/2025 CONTC/4628/2025	KABITA GIRI VS ASWATHY S,IAS	ADV. VS	// () //
59	D-CONTC/38024/2025 CONTC/4629/2025	SUJATA MALLIK VS ANANYA DAS,IAS	ADV. VS	// () //
60	D-CONTC/38039/2025 CONTC/4630/2025	SATYABADI CHAULIA VS BIBHUTI BHUSAN NAYAK,IAS	ADV. VS	// () //
61	D-CRLA/30573/2025 CRLA/1129/2025	JIBARDHAN SETH VS STATE OF ODISHA(VIG.)	BHABANI SHANKAR DASPARIDA VS	SAMBALPUR VIGILANCE /5 /1997 SPECIAL JUDGE(VIG),BARGARH(Bargarh) CT/0000120/2024
62	D-CRLA/28118/2025 CRLA/1130/2025	SANJIT HARPAL VS STATE OF ODISHA	JNYANANANDA PANDA VS	KESINGA /20 /2025 A.D.J.,BHAWANIPATNA(Kalahandi) CT/0000004/2025
63	D-CRLA/29351/2025 CRLA/1131/2025	NITU KAND VS STATE OF ODISHA	JNYANANANDA PANDA VS	JUNAGARH /481 /2025 SPECIAL JUDGE, DHARMAGARH(Kalahandi) Spl/0000022/2023
64	D-CRLA/29624/2025 CRLA/1132/2025	SANATAN BEHERA VS STATE OF ODISHA	ARIJEET MISHRA VS	KALIAPANI /87 /2022 AD-HOC A.D.J.(FTSC),JAJPUR(Jajapur) Spl/0000108/2022
65	D-CRLMA/30565/2025 CRLMA/140/2025	ANUSKHA MITRA VS STATE OF ODISHA	JNYANANANDA PANDA VS	CYBER CRIME AND ECO. OFFENCE, CUTTACK S.D.J.M.,BHUBANESWAR(Khordha) CT/0001421/2024
66	D-CRLMA/27987/2025 CRLMA/141/2025	CHITTARANJAN MOHAPATRA VS STATE OF ODISHA	PRAFULLA KUMAR KAR VS	EOW,BHUBANESWAR /14 /2022 () //
67	D-CRLMC/28906/2025 CRLMC/4101/2025	RAMYA RANJAN PARIDA VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	UDALA /361 /2025 S.D.J.M.-CIVIL JUDGE (JD),UDALA(Mayurbhanj) CT/0000898/2025
68	D-CRLMC/30844/2025 CRLMC/4102/2025	SUBASISH BASANTARAY VS	PRAMOD KUMAR ROUT VS	NISCHINTAKOILI /197 /2025 J.M.F.C.,NISCHINTAKOILI(Cuttack)

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69	D-CRLMC/30851/2025 CRLMC/4103/2025	STATE OF ODISHA JAGA @ SANJIBA KUMAR SAHOO VS	AMITAV TRIPATHY VS	GR/0000380/2025 NAYAGARH /149 /2022 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH
70	D-CRLMC/28071/2025 CRLMC/4104/2025	STATE OF ODISHA ASHISH KUMAR NAIK VS	JUGALA KISHORE PANDA VS	GR/0000617/2022 BOUDH /159 /2025 SPECIAL JUDGE,BAUDH(Baudh)
71	D-CRLMC/30125/2025 CRLMC/4105/2025	STATE OF ODISHA RAMESH BHATTA VS	PRANAB RANJAN CHHATOI VS	Spl/0000075/2025 PIPLI /107 /2002 3RD ADDL. DISTRICT JUDGE,PURI(Puri)
72	D-CRLMC/30347/2025 CRLMC/4106/2025	STATE OF ODISHA MADHUSUDAN ADHEK VS	ARUN KUMAR BEHERA VS	ST/0000012/2014 // NYAYADHIKARI,GRAMA NYAYALAYA
73	D-CRLMC/30284/2025 CRLMC/4107/2025	STATE OF ODISHA PROF.(DR.) PUSPARAJ SAMANTSINGHAR VS	DEBASNAN DAS VS	ICC/0000004/2025 BHARATPUR PS /499 /2025 J.M.F.C.(V),BHUBANESWAR(Khordha)
74	D-CRLMC/30705/2025 CRLMC/4108/2025	STATE OF ODISHA PATEL @ PATEL CHANDRA SINGH VS	BHABANI SHANKAR DASPARIDA VS	CT/0001552/2025 KHUNTA /81 /2025 S.D.J.M.-CIVIL JUDGE (JD),UDALA(May)
75	D-CRLMC/30713/2025 CRLMC/4109/2025	STATE OF ODISHA RABINDRA KUMAR MOHANTY VS	TIRTH KUMAR SAHU VS	CT/0000242/2025 JAGATSINGPUR /1192 /2024 C.J.M.,JAGATSINGHPUR(Jagatsinghapur)
76	D-CRLMC/30798/2025 CRLMC/4110/2025	STATE OF ODISHA NIRMAL CHANDRA NAIK VS	DEBABRATA DASH VS	GR/0002254/2024 JAIPATNA /206 /2025 J.M.F.C, JAIPATNA(Kalahandi)
77	D-CRLMP/30865/2025 CRLMP/1307/2025	STATE OF ODISHA CHANDRADHOJA SAHOO VS	SUNKURU SUDHAKAR RAO(SR. ADV.) VS	CT/0000307/2025 INFOCITY PS /445 /2025 ()
78	D-CRLMP/30156/2025 CRLMP/1308/2025	STATE OF ODISHA MITHUN KUMAR PRADHAN VS	KARUNAKAR GAYA VS	// //0 ()
79	D-CRLMP/29774/2025 CRLMP/1309/2025	STATE OF ODISHA ASHWINI KUMAR KARMI VS	SUSANTA KUMAR BARAL VS	// // ()
		STATE OF ODISHA		//

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80	D-CRLMP/30112/2025 CRLMP/1310/2025	KIRAN KANUJIA VS STATE OF ODISHA	MANOJ KUMAR MOHANTY (2) VS	JAGATPUR /526 /2025) //
81	D-CRLMP/30732/2025 CRLMP/1311/2025	SATYABAN BEHERA VS STATE OF ODISHA	SATYABRATA DASH VS	BEGUNIA P.S. /259 /2023) //
82	D-CRLREV/30561/2025 CRLREV/747/2025	AHALYA SAHU VS STATE OF ODISHA	AMITAV TRIPATHY VS	SURADA /133 /2025 SPECIAL JUDGE(POCSO), BERHAMPUR MIS.CASE/0000002/2025
83	D-CRLREV/30694/2025 CRLREV/748/2025	PRABHAKAR MOHAPATRA VS STATE OF ODISHA	PRADIPTA BEURA VS	//0 J.M.F.C.(II),CUTTACK(Cuttack) CRMC/0000217/2025
84	D-CRLREV/30241/2025 CRLREV/749/2025	DEEPAK KUMAR MANGARAJ VS SWARNALATA JENA	DIPTI RANJAN MOHAPATRA VS	KHURDA PS /592 /2023 DISTRICT & SESSIONS JUDGE,BHUBANESWAR CRA/0000112/2024
85	D-CRLREV/30728/2025 CRLREV/750/2025	MANAS RANJAN BARIK VS NITISHNA BARIK	PRAVASH CHANDRA JENA VS	//0 JUDGE, FAMILY COURT,JAJPUR(Jajapur) Crp/0000109/2025
86	D-CRLREV/30371/2025 CRLREV/751/2025	BIDYUTLATA SAHOO VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	SAHID NAGAR P.S. /123 /2021 J.M.F.C.(III),BHUBANESWAR(Khordha) ICC/0000829/2021
87	D-CRLREV/29912/2025 CRLREV/752/2025	ARUN KUMAR JENA VS STATE OF ODISHA	LIGENS MISHRA VS	NAYAPALLI P.S. /689 /2022 J.M.F.C.(III),BHUBANESWAR(Khordha) CMC/0000041/2025
88	D-CRLREV/30332/2025 CRLREV/753/2025	SHASHMITA NAYAK VS STATE OF ODISHA	AMIYA KUMAR MOHANTY(A) VS	MARKAT NAGAR /207 /2021 1ST A.D.J., CUTTACK(Cuttack) ST/0000035/2022
89	D-FAO/37423/2025 FAO/441/2025	BIRENDRA NATH VS UNION OF INDIA	SONALI PANDA VS	// RAILWAY CLAIMS TRIBUNAL, BHUBANESWAR Oa/0000013/2023
90	D-FAO/40726/2025 FAO/442/2025	STATE OF ODISHA VS BIRANCHI MAHARATHA	SASWAT DAS,A.G.A VS	// STATE EDUCATION TRIBUNAL,BHUBANESWAR Gia/0000096/2021
91	D-MACA/40810/2025	RADHESHYAM BEJA	BISWAJIT MOHANTY	//

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	MACA/1088/2025	VS DUKHISHYAM NAYAK	VS	IST MACT, PURI(Puri) Mac/0000160/2021
92	D-MACA/28702/2025 MACA/1089/2025	NATIONAL INSURANCE CO. LTD.,KORAPUT VS MALATI PRADHAN	ADAM ALI KHAN VS	// 1ST M.A.C.T.,KORAPUT(Koraput) Mac/0000127/2023
93	D-MACA/35816/2025 MACA/1090/2025	M/S. ROYAL SUNDARAM GENERAL INSURANCE COMPANY LTD,TAMILNADU VS JYOTSNARANI BEHERA	ADAM ALI KHAN VS	// 5TH M.A.C.T.,BARIPADA(Mayurbhanj) Mac/0000017/2019
94	D-MACA/40411/2025 MACA/1091/2025	ANJALI MOHANTY VS MITHUN BISOYI	BISWAJIT MOHANTY VS	// IST MACT, PURI(Puri) Mac/0000015/2022
95	D-MACA/40617/2025 MACA/1092/2025	AKSHAY PATRA VS SOU MENDRA KUMAR MOHANTY	KARUNAKAR DAS VS	// 3RD M.A.C.T., JAGATSINGHPUR(Jagatsinghpur) Mac/0000131/2019
96	D-MATA/41157/2025 MATA/379/2025	SUJATA BEHERA VS DR. BABAJI CHARAN BARIK	AMIYA KUMAR MISHRA VS	// JUDGE FAMILY COURT,BHUBANESWAR CP/0000684/2015
97	D-MATA/35617/2025 MATA/380/2025	SUNITA NAIK VS BISHNU PRASAD NAYAK	GIRIJA SANKAR NAYAK VS	// JUDGE,FAMILY COURT,ANGUL(Anugul) CP/0000026/2024
98	D-OTAPL/39618/2025 OTAPL/92/2025	COMMMNR. OF CENTRAL EXCISE, CUSTOMS AND SERVICE TAX, ROURKELA VS M/S. MAHANADI COAL FIELDS LTD., SAMBALPUR	BISMAY ANAND PRUSTY (SR. STANDING COUNSEL) VS	// () //
99	D-OTAPL/39619/2025 OTAPL/93/2025	COMMISSIONER OF CENTRAL EXCISE CUSTOMS AND SERVICE TAX, ROURKELA VS M/S MAHANADI COAL FIELDS LTD., SAMBALPUR	BISMAY ANAND PRUSTY (SR. STANDING COUNSEL) VS	// () //
100	D-RPFAM/41206/2025 RPFAM/304/2025	SANTOSHINI SAHOO VS GOBINDA CHANDRA SAHOO	AMITAV TRIPATHY VS	// JUDGE, FAMILY COURT, NAYAGARH(Nayagarh) CRLMP/0000047/2022
101	D-RPFAM/39637/2025 RPFAM/305/2025	SIDHANTA BEHERA VS SANGHAMITRA BEHERA	PRANAYA KUMAR MOHAPATRA VS	// JUDGE,FAMILY COURT,ANGUL(Anugul) Crp/0000044/2024
102	D-RPFAM/40325/2025 RPFAM/306/2025	ANIRUDHA PATRA VS	PRANAYA SWAIN VS	// JUDGE,FAMILY COURT,JAGATSINGPUR(Jagatsinghpur)

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103	D-RPFAM/40276/2025 RPFAM/307/2025	SOUMYA DAS MINA KUMARI DAS @ TARAI VS MANOJ KUMAR TARAI	BIPLABA P.B. BAHALI VS	CMA/0000006/2024 // JUDGE FAMILY COURT,CUTTACK(Cuttack) Crp/0000158/2019
104	D-RSA/36793/2025 RSA/489/2025	DR. SURESH CHANDRA MISHRA VS AMARKANTA PANDA	JAGYAN BALK MOHANTY VS	// DISTRICT & SESIONS JUDGE,BHUBANESHWAR RFA/0000091/2023
105	D-RVWPET/41008/2025 RVWPET/229/2025	LAHARIKA SAHU VS STATE OF ODISHA	GOURI MOHAN RATH VS	// () //
106	D-TRP(C)/40362/2025 TRP(C)/353/2025	PUSPITA BISWAL @ PUSPITA ROUT VS SUSHIL KUMAR BISWAL	RANJAN KUMAR ROUT VS	// JUDGE FAMILY COURT, BARIPADA(Ma) CP/0000271/2024
107	D-TRPCRL/29266/2025 TRPCRL/92/2025	JITENDRA KUMAR MOHAPATRA VS PUSPALATA PARIDA	DURGA PRASAD JENA VS	//0 JUDGE FAMILY COURT,ROURKELA(Su) Crp/0000056/2024
108	D-WA/39400/2025 WA/1585/2025	STATE OF ODISHA VS SASMITA SUBHADARSINI	SAROJ KUMAR JEE,A.G.A VS	// () //
109	D-WP(C)/39985/2025 WP(C)/28532/2025	ANLA G.P.L.F., NABARANGAPUR VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS	// () //
110	D-WP(C)/40468/2025 WP(C)/28533/2025	HARIHAR MARTHA VS PRESIDENT, THE PURI NIMAPARA CENTRAL COOPERATIVE BANK, LTD., PURI	ABHAYA KUMAR SHARMA VS	// () //
111	D-WP(C)/40931/2025 WP(C)/28534/2025	DR.BANAJ KUMARI PANDA VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// () //
112	D-WP(C)/39921/2025 WP(C)/28535/2025	PALANKA GRAM PANCHAYAT STARIYA SANGHA, BRAHMAGIRI, PURI VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// () //
113	D-WP(C)/40939/2025 WP(C)/28536/2025	DR.BIRANCHI NARAYAN SAMANTARAY VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// () //

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114	D-WP(C)/40945/2025 WP(C)/28537/2025	DR.RABINDRA NATH MISHRA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
115	D-WP(C)/39142/2025 WP(C)/28538/2025	LAXMIPRIYA SAHU VS STATE OF ODISHA	BIKRAM SENAPATI VS	// 0 //
116	D-WP(C)/40920/2025 WP(C)/28539/2025	DR.LAXMIPRIYA DEI VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
117	D-WP(C)/39799/2025 WP(C)/28540/2025	TUSHARKANTA CHAUDHARY VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
118	D-WP(C)/39438/2025 WP(C)/28541/2025	RASANANANDA NAIK VS STATE OF ODISHA	PRADEEP KUMAR MOHAPATRA VS	// 0 //
119	D-WP(C)/40921/2025 WP(C)/28542/2025	DR.PURNIMA DAS VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
120	D-WP(C)/40940/2025 WP(C)/28543/2025	SARAT CHANDRA DIKSHIT VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
121	D-WP(C)/40716/2025 WP(C)/28544/2025	PRASANTA KUMAR TRIPATHY VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
122	D-WP(C)/40956/2025 WP(C)/28545/2025	DR.BIDYUTPRAVA TRIPATHY VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
123	D-WP(C)/40971/2025 WP(C)/28546/2025	DR.PUSPALATA MISHRA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
124	D-WP(C)/41200/2025 WP(C)/28547/2025	KHIRODINI BEHERA VS STATE OF ODISHA	MOHIT KUMAR PATI VS	// 0 //
125	D-WP(C)/39839/2025	NAKULO RAULO	LAXMIKANTA MOHANTY	//

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	WP(C)/28548/2025	VS STATE OF ODISHA	VS	0 //
126	D-WP(C)/41062/2025 WP(C)/28549/2025	TRIMURTY CHEMICAL INDUSTRIES, CUTTACK VS DIRECTORATE OF DRUGS CENTRE,ODISHA	GANESH PRASAD SAMAL VS	// 0 //
127	D-WP(C)/41068/2025 WP(C)/28550/2025	M/S TRIMURTY CHEMICAL INDUSTRIES, CUTTACK VS SUPERINTENDENT, CUTTACK-I	KAJAL SAHOO VS	// 0 //
128	D-WP(C)/39802/2025 WP(C)/28551/2025	ANUPAMA MOHANTY VS STATE OF ODISHA	PRONOY MOHANTY VS	// 0 //
129	D-WP(C)/41212/2025 WP(C)/28552/2025	PRAGNYA PARIMITA JENA VS UNION OF INDIA	MANAS PATI VS	// 0 //
130	D-WP(C)/39893/2025 WP(C)/28553/2025	SUJATA NAYAK VS STATE OF ODISHA	DIPTI RANJAN SWAIN VS	// 0 //
131	D-WP(C)/40208/2025 WP(C)/28554/2025	SACHINDRA DAS VS STATE OF ORISSA	MONALISHA SAHOO VS	// 0 //
132	D-WP(C)/40390/2025 WP(C)/28555/2025	BASTINGIA GRAM PANCHAYAT STARIA MAHASANGHA, KANDHAMAL VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS	// 0 //
133	D-WP(C)/40402/2025 WP(C)/28556/2025	LAKHANPUR GRAMA PANCHAYAT STARIA SANGHA, JAHRSUGUDA VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS	// 0 //
134	D-WP(C)/39887/2025 WP(C)/28557/2025	SETHA PARICHHA VS STATE OF ODISHA	DIPTI RANJAN SWAIN VS	// 0 //
135	D-WP(C)/40076/2025 WP(C)/28558/2025	MADHUSMITA BEHERA VS STATE OF ODISHA	ABHIRAM SWAIN VS	// 0 //
136	D-WP(C)/41024/2025 WP(C)/28559/2025	M/S SUSANTA KUMAR BEHERA, GANJAM VS	RAMESH CHANDRA JENA VS	// 0

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137	D-WP(C)/40081/2025 WP(C)/28560/2025	THE PRINCIPAL COMMISSIONER CGST AND CENTRAL EXCISE, BBSR RASHMITA RANI NAYAK VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// // ()
138	D-WP(C)/40797/2025 WP(C)/28561/2025	MOHINUDDIN KHAN VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	// () //
139	D-WP(C)/34352/2025 WP(C)/28562/2025	RAJENDRA KUMAR DWIBEDY VS STATE OF ODISHA	ASHUTOSH KUANR VS	// () //
140	D-WP(C)/34752/2025 WP(C)/28563/2025	PUNJAB NATIONAL BANK, ARMB, CUTTACK VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// () //
141	D-WP(C)/40093/2025 WP(C)/28564/2025	KRUSHNA CHANDRA NAYAK VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// () //
142	D-WP(C)/39986/2025 WP(C)/28565/2025	PABITRA KATHAR @ ROUT VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// () //
143	D-WP(C)/40092/2025 WP(C)/28566/2025	SABYASACHI JAGANNATH MISHRA VS STATE OF ODISHA	RASHMI KANTA ACHARYA VS	// () //
144	D-WP(C)/41100/2025 WP(C)/28567/2025	BIRANCHI NARYAN SAMANTASINGHAR VS CHAIRMAN CUM MANAGING DIRECTOR, OSRTC., KHURDA	KAMALAKANTA NAYAK VS	// () //
145	D-WP(C)/41091/2025 WP(C)/28568/2025	ANIL KUMAR SAMAL VS CHAIRMAN CUM MANAGING DIRECTOR, OSRTC., KHURDA	KAMALAKANTA NAYAK VS	// () //
146	D-WP(C)/41158/2025 WP(C)/28569/2025	BIRANCHI KUMAR SAHOO VS CHAIRMAN CUM MANAGING DIRECTOR, OSRTC, BBSR	KAMALAKANTA NAYAK VS	// () //
147	D-WP(C)/41019/2025 WP(C)/28570/2025	M/S PRATAP KUMAR PANI, ANGUL VS THE COMMISSIONER CGST AND CENTRAL EXCISE, ROURKELA	RAMESH CHANDRA JENA VS	// () //

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148	D-WP(C)/40748/2025 WP(C)/28571/2025	BISWAKSEN SAHOO VS STATE OF ODISHA	SISIR DAS VS	// 0 //
149	D-WP(C)/40119/2025 WP(C)/28572/2025	MAMATA RANI BISWAL VS PRAVAT KUMAR BEHERA	HEMANTA KUMAR MUND VS	// 0 //
150	D-WP(C)/40063/2025 WP(C)/28573/2025	MANOJ KUMAR AGRAWAL VS INDIA SME ASSET RECONSTRUCTION COMPANY LTD, MUMBAI	PRASANTA KUMAR SATAPATHY VS	// 0 //
151	D-WP(C)/40156/2025 WP(C)/28574/2025	SULOCHANA SAHOO VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
152	D-WP(C)/41170/2025 WP(C)/28575/2025	KULAMANI BARIK VS CHAIRMAN CUM MANAGING DIRECTOR, OSRTC, BBSR	KAMALAKANTA NAYAK VS	// 0 //
153	D-WP(C)/39657/2025 WP(C)/28576/2025	JHARIYAL GRAM PANCHAYAT STARIYA SANGHA, BOLANGIR VS STATE OF ODISHA	DR. PRASANTA KUMAR MISHRA VS	// 0 //
154	D-WP(C)/40447/2025 WP(C)/28577/2025	SADHU GADADHAR DAS VS STATE OF ODISHA	PRAFULLA CH. BISWAL VS	// 0 //
155	D-WP(C)/39658/2025 WP(C)/28578/2025	SAINTALA GRAM PANCHAYAT STARIYA SANGHA, BOLANGIR VS STATE OF ODISHA	DR. PRASANTA KUMAR MISHRA VS	// 0 //
156	D-WP(C)/40213/2025 WP(C)/28579/2025	PURUSOTTAM BEHERA VS STATE OF ODISHA	BIGYAN KUMAR SHARMA VS	// 0 //
157	D-WP(C)/41173/2025 WP(C)/28580/2025	NATABAR BHUYAN VS CHAIRMAN CUM MANAGING DIRECTOR, OSRTC, BBSR	KAMALAKANTA NAYAK VS	// 0 //
158	D-WP(C)/41163/2025 WP(C)/28581/2025	RANJIT PRATAP SINGH VS CHAIRMAN CUM MANAGING DIRECTOR, OSRTC, BBSR	KAMALAKANTA NAYAK VS	// 0 //
159	D-WP(C)/40214/2025	KAWSAR ARA BEGUM	KHAN MAHMOODUL HASAN NIAMATI	//

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	WP(C)/28582/2025	VS STATE OF ODISHA	VS	0 //
160	D-WP(C)/41165/2025 WP(C)/28583/2025	ATALA PANI VS CHAIRMAN CUM MANAGING DIRECTOR OSRTC, BBSR	KAMALAKANTA NAYAK VS	// 0 //
161	D-WP(C)/39906/2025 WP(C)/28584/2025	DANU KALEKA VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	// 0 //
162	D-WP(C)/38906/2025 WP(C)/28585/2025	DIBAKAR BISWAL VS UNION OF INDIA	ACHYUTANANDA PATTANAİK VS	// 0 //
163	D-WP(C)/41169/2025 WP(C)/28586/2025	PRASANNA KUMAR SAMAL VS CHAIRMAN CUM MANAGING DIRECTOR, OSRTC, BBSR	KAMALAKANTA NAYAK VS	// 0 //
164	D-WP(C)/41174/2025 WP(C)/28587/2025	TARUN KUMAR MOHANTA VS STATE OF ODISHA	BIDESH RANJAN BEHERA VS	// 0 //
165	D-WP(C)/39979/2025 WP(C)/28588/2025	BHIKRAM KHRSEL VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
166	D-WP(C)/40908/2025 WP(C)/28589/2025	M/S ASCON STEEL PVT. LTD., SUNDARGARH VS STATE BANK OF INDIA, SAMBALPUR	ANKITA MUKHERJI VS	// 0 //
167	D-WP(C)/39804/2025 WP(C)/28590/2025	PRIYADARSAN KANUNGO VS AUTHORIZED OFFICER, THE URBAN COOPERATIVE BANK LTD., TINIKONIA BAGICHA, CUTTACK	SMARAJIT PRADHAN VS	// 0 //
168	D-WP(C)/41013/2025 WP(C)/28591/2025	MAA GRAMESWARI GRAMYA COMMITTEE, DHENKANAL VS STATE OF ODISHA	SURAJ MOHANTY VS	// 0 //
169	D-WP(C)/40962/2025 WP(C)/28592/2025	SAGARIKA SAHOO VS STATE OF ODISHA	BIJAYA KUMAR PARIDA 2 VS	// 0 //
170	D-WP(C)/40072/2025 WP(C)/28593/2025	MAMATA SWAIN VS	SRIKANTA KU. NATH VS	// 0

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		STATE OF ODISHA		//
171	D-WP(C)/40405/2025 WP(C)/28594/2025	BISWA MAA TARINI MAHILA SWAYAM SAHAYAK GOSTHI, SODAMALA, JAHRSUGUDA	BISWARANJAN MAHARATHA	//
		VS	VS	0
		STATE OF ODISHA		//
172	D-WP(C)/34341/2025 WP(C)/28595/2025	GAYATRI SINGH SAMANTA @ GAYATREE SINGH SAMANTA	AMITAV TRIPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
173	D-WP(C)/40152/2025 WP(C)/28596/2025	MANOJA MANJARI THATOI	LAXMIKANTA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
174	D-WP(C)/40913/2025 WP(C)/28597/2025	M/S VYASDEV ENTERPRISES., SUNDARGARH	ANKITA MUKHERJI	//
		VS	VS	0
		STATE BANK OF INDIA, STRESS ASSESTS RECOVERY BRANCH, SAMBALPUR		//
175	D-WP(C)/40598/2025 WP(C)/28598/2025	SUSMITA PANDA	LAXMIKANTA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
176	D-WP(C)/34073/2025 WP(C)/28599/2025	GAYATRI SINGH SAMANTA @ GAYATREE SINGH SAMANTA	AMITAV TRIPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
177	D-WP(C)/39789/2025 WP(C)/28600/2025	SANJUKTA GIRI	PRADEEP KUMAR KHUNTIA	//
		VS	VS	0
		THE TAHASILDAR, CUTTACK SADAR		//
178	D-WP(C)/36247/2025 WP(C)/28601/2025	SUJIT KUMAR DALAI	RAMDAS ACHARY	//
		VS	VS	0
		ALPANA CHHOTRAY@DALAI		//
179	D-WP(C)/41258/2025 WP(C)/28602/2025	BISHNU PRASAD SWAIN	SPANDAN SRICHANDAN	//
		VS	VS	0
		STATE OF ODISHA		//
180	D-WP(C)/36500/2025 WP(C)/28603/2025	LAXMI GOUDA	RAMDAS ACHARY	//
		VS	VS	0
		STATE OF ODISHA		//
181	D-WP(C)/40887/2025 WP(C)/28604/2025	BISHNU BHOI	ARJUNA CHARANA BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//

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182	D-WP(C)/40437/2025 WP(C)/28605/2025	HANUMAN JEW SELF HELF GROUP, DHENKANAL VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
183	D-WP(C)/40134/2025 WP(C)/28606/2025	PRADEEP KUMAR PALLAYIE VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //
184	D-WP(C)/39968/2025 WP(C)/28607/2025	DHRUBA CHARAN MOHANTA VS STATE OF ODISHA	SANJAY KUMAR PATRA VS	// 0 //
185	D-WP(C)/41238/2025 WP(C)/28608/2025	SUNIL KUMAR NANDA VS STATE OF ODISHA	AGASTI KANUNGO VS	// 0 //
186	D-WP(C)/39970/2025 WP(C)/28609/2025	UMESH KUMAR PATTANAİK VS STATE OF ODISHA	SANJAY KUMAR PATRA VS	// 0 //
187	D-WP(C)/39911/2025 WP(C)/28610/2025	PRAVAKAR SAMANTA VS STATE OF ODISHA	BHAGABAN MOHANTY VS	// 0 //
188	D-WP(C)/40399/2025 WP(C)/28611/2025	GODABARI DIHIRIA VS STATE BANK OF INDIA, STRESSED ASSETS RECOVERY BRANCH, SAMBALPUR	NALINI KANTA SAHOO VS	// 0 //
189	D-WP(C)/40765/2025 WP(C)/28612/2025	CHARAN NAIK VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
190	D-WP(C)/39963/2025 WP(C)/28613/2025	SAPAN KUMAR MOHANTY VS STATE OF ODISHA	SANJAY KUMAR PATRA VS	// 0 //
191	D-WP(C)/39884/2025 WP(C)/28614/2025	BABULI PRADHAN VS STATE OF ODISHA	DIPTI RANJAN SWAIN VS	// 0 //
192	D-WP(C)/40257/2025 WP(C)/28615/2025	PRAFULLA KUMAR BEURA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
193	D-WP(C)/40769/2025	BIRANCHI NARAYAN PRADHAN	NIRANJAN LENKA	//

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	WP(C)/28616/2025	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/40684/2025 WP(C)/28617/2025	LAILATUN NESA BIBI VS STATE OF ODISHA	VIVEKANANDA JENA VS	// 0 //
195	D-WP(C)/40823/2025 WP(C)/28618/2025	BADASUANALO GRAM PANCHAYAT LEVEL FEDERATION (GPLF), DHENKANAL VS STATE OF ODISHA	KALANDI CHARAN SAHOO VS	// 0 //
196	D-WP(C)/38489/2025 WP(C)/28619/2025	BANCHHANIDHI MALIK VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //
197	D-WP(C)/36177/2025 WP(C)/28620/2025	B. BHASKER REDDY VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// 0 //
198	D-WP(C)/40890/2025 WP(C)/28621/2025	ARJUN MAJHI VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
199	D-WP(C)/39984/2025 WP(C)/28622/2025	ANJANI PATEL VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
200	D-WP(C)/40819/2025 WP(C)/28623/2025	UNION OF INDIA VS SIDDA GOPALUDU	MANOJ KUMAR PATI, S.P.C VS	// 0 //
201	D-WP(C)/36198/2025 WP(C)/28624/2025	RAMESH CHANDRA MAJHI VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// 0 //
202	D-WP(C)/40903/2025 WP(C)/28625/2025	DIGAMBAR DASH VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
203	D-WP(C)/40778/2025 WP(C)/28626/2025	ANANT SETHI VS COMMISSIONER OF ENDOMENTS, ODISHA, BBSR	ATUL TRIPATHY VS	// 0 //
204	D-WP(C)/40525/2025 WP(C)/28627/2025	SUSHILA MAJHI VS	PRAFULLA KUMAR MOHAPATRA VS	// 0

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205	D-WP(C)/40781/2025 WP(C)/28628/2025	STATE OF ODISHA PRATIMA KHATRI VS COMMISSIONER OF ENDOWMENTS, ODISHA, BBSR	ATUL TRIPATHY VS	// // ()
206	D-WP(C)/40914/2025 WP(C)/28629/2025	RAMESH CHANDRA SENAPATI VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// ()
207	D-WP(C)/40712/2025 WP(C)/28630/2025	MAA MANGALA SELF HELP GROUP, DHENKANAL VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// ()
208	D-WP(C)/40817/2025 WP(C)/28631/2025	BIRAJA PRASANNA MOHAPATRA VS COMMISSIONER OF ENDOWMENTS, ODISHA	ATUL TRIPATHY VS	// ()
209	D-WP(C)/39738/2025 WP(C)/28632/2025	MADHUSUDAN MOHANTY VS CHIEF MANAGER INDIAN OVERSEAS BANK, CHENNAI	PRAVAT RANJAN SUTAR VS	// ()
210	D-WP(C)/40103/2025 WP(C)/28633/2025	SANJAY KUMAR BARIK VS ALL INDIA COUNCIL FOR TECHNICAL EDUCATION, NEW DELHI	SANTOSH KUMAR DWIVEDY VS	// ()
211	D-WP(C)/40916/2025 WP(C)/28634/2025	SANDHYARANI PATRO VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// ()
212	D-WP(C)/40777/2025 WP(C)/28635/2025	DEEPAK SIHGAL VS COMMISSIONER OF ENDOWMENTS, ODISHA	ATUL TRIPATHY VS	// ()
213	D-WP(C)/40117/2025 WP(C)/28636/2025	DMAN LIFESTYLE PVT LTD, CUTTACK VS COLLECTOR CUM DIST.MAGISTRATE, CUTTACK	PRATIK DASH VS	// ()
214	D-ABLAPL/30852/2025 ABLAPL/11827/2025	MUKESH KUMAR VS STATE OF ODISHA	SANGRAMJIT PANDA VS	JHARSUGUDA SADAR /558 /2024 ()
215	D-ABLAPL/30711/2025 ABLAPL/11828/2025	NIRUPAMA NAYAK VS STATE OF ODISHA	BIJAYA KUMAR PARIDA VS	MADHUPATNA /13 /2025 ()

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216	D-ABLAPL/30726/2025 ABLAPL/11829/2025	SYED SAHABUDDIN VS STATE OF ODISHA	CHHABI BEHERA VS	INDUSTRIAL ESTATE PS /168 /2025 () //
217	D-ABLAPL/30772/2025 ABLAPL/11830/2025	KANGALI CHARAN MOHAPATRA VS STATE OF ODISHA	NIRMAL KISHORE RATH VS	BALIANTA P.S. /455 /2025 () //
218	D-ABLAPL/30734/2025 ABLAPL/11831/2025	CHAGALA KHANDA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BALIAPAL /246 /2024 () //
219	D-ABLAPL/30773/2025 ABLAPL/11832/2025	SK. RAJAN @ MUNA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BINJHARPUR /430 /2025 () //
220	D-ABLAPL/30774/2025 ABLAPL/11833/2025	DILLIP SWAIN VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	BEGUNIAPADA /403 /2025 () //
221	D-ABLAPL/30781/2025 ABLAPL/11834/2025	ARJUNA SWAIN VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BAGHAMARI /164 /2025 () //
222	D-ABLAPL/30793/2025 ABLAPL/11835/2025	TIKI BEHERA @ RAJAT RANJAN BEHERA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	INFOVALLY UPD BHUBANESWAR /230 () //
223	D-ABLAPL/30800/2025 ABLAPL/11836/2025	JAYAKRUSHNA DAS MOHAPATRA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	PURI TOWN /497 /2025 () //
224	D-ABLAPL/30806/2025 ABLAPL/11837/2025	BISAMITRA DALAI VS STATE OF ODISHA	ANITA SAHOO VS	LOISINGHA(BOLANGIR) /289 /2023 () //
225	D-ABLAPL/30816/2025 ABLAPL/11838/2025	MAHENDRA MISHRA VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	SATYABADI /297 /2025 () //
226	D-ABLAPL/30818/2025 ABLAPL/11839/2025	JATI @ SIBASUNDAR NAYAK VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	CAPITAL P.S. /466 /2025 () //
227	D-ABLAPL/30449/2025	KRISHNA GOPAL DAS	ASHOK DAS	RAIRANGPUR (RURAL) /147 /2025

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	ABLAPL/11840/2025	VS STATE OF ODISHA	VS	() //
228	D-ABLAPL/30820/2025 ABLAPL/11841/2025	TRIVENI @ TRIBENI SAHU VS STATE OF ODISHA	SAILABALA JENA VS	PARLAKHEMUNDI /254 /2025 () //
229	D-ABLAPL/30796/2025 ABLAPL/11842/2025	KAMALA KANTA SAMAL VS STATE OF ODISHA	RAMA CHANDRA JENA VS	JALESWAR /441 /2025 () //
230	D-ABLAPL/30823/2025 ABLAPL/11843/2025	AMIYA KANTA SAHOO VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	BHARATPUR PS /465 /2025 () //
231	D-ABLAPL/30770/2025 ABLAPL/11844/2025	SK. MAJAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BINJHARPUR /430 /2025 () //
232	D-ABLAPL/30775/2025 ABLAPL/11845/2025	RATNAKAR HEMBRAM VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	RASGOBINDPUR /370 /2025 () //
233	D-ABLAPL/30685/2025 ABLAPL/11846/2025	SUSANTA KUMAR BEHERA VS STATE OF ODISHA	ARIJEET MISHRA VS	KUAKHIA /375 /2025 () //
234	D-ABLAPL/30214/2025 ABLAPL/11847/2025	BABAJI PATRA @ BISWANATH MOHAPATRA VS STATE OF ODISHA	PURNA CHANDRA MISHRA VS	BASTA /334 /2025 () //
235	D-ABLAPL/30692/2025 ABLAPL/11848/2025	PRABIR KUMAR SAHU VS STATE OF ODISHA	SOUMYA SARATHI DAS VS	RAMBHA (KHALLIKOTE) /538 /2025 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0001525/2025
236	D-ABLAPL/30766/2025 ABLAPL/11849/2025	SARBESWAR PATRA VS STATE OF ODISHA	SAMIR KUMAR MISHRA,(SR.ADV.) VS	BALASORE VIGILANCE /35 /2021 () //
237	D-ABLAPL/30725/2025 ABLAPL/11850/2025	HEMANTA SAHU VS STATE OF ODISHA	JAGABANDHU SAHU VS	PAIKMAL /192 /2025 () //
238	D-ABLAPL/30551/2025 ABLAPL/11851/2025	SIBA SANKAR SWAIN VS	MANAS CHANDRA JENA VS	MANGALA BAG /324 /2025 ()

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239	D-ABLAPL/30900/2025 ABLAPL/11852/2025	STATE OF ODISHA SK. RIZWAN VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	// KENDRAPARA /209 /2025 ()
240	D-ABLAPL/30923/2025 ABLAPL/11853/2025	STATE OF ODISHA ASHOK MALLIK @ ASHOK MALIK VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	// KENDRAPARA SADAR /456 /2025 ()
241	D-ABLAPL/30589/2025 ABLAPL/11854/2025	STATE OF ODISHA MANOJ MUDULI @ MANOJ KUMAR MUDULI VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	// SUNABEDA /175 /2025 ()
242	D-ABLAPL/30883/2025 ABLAPL/11855/2025	STATE OF ODISHA KALPATARU DAS VS STATE OF ODISHA	GAGAN BIHARI SINGH VS	// MAHAKALPARA /266 /2025 ()
243	D-ABLAPL/30651/2025 ABLAPL/11856/2025	STATE OF ODISHA MANGULI MAJHI @ MANGULU MAJHI VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// GHASIPURA /360 /2025 ()
244	D-ABLAPL/30917/2025 ABLAPL/11857/2025	STATE OF ODISHA KIRAN KUMAR BEHERA @ KIRAN BEHERA VS STATE OF ODISHA	AMITAV TRIPATHY VS	// ITAMATI /359 /2025 ()
245	D-ABLAPL/30841/2025 ABLAPL/11858/2025	STATE OF ODISHA KANGRESS PRADHAN VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	// BOLAGARH P.S. /133 /2025 ()
246	D-ABLAPL/30918/2025 ABLAPL/11859/2025	STATE OF ODISHA SRITAM DAS @ SRITAM KUMAR DAS VS STATE OF ODISHA	AMITAV TRIPATHY VS	// RANPUR /295 /2025 ()
247	D-ABLAPL/30873/2025 ABLAPL/11860/2025	STATE OF ODISHA SUBHADARSHINI BISWAL VS STATE OF ODISHA	SUMANTA MALIK VS	// BONTH /213 /2025 ()
248	D-ABLAPL/30689/2025 ABLAPL/11861/2025	STATE OF ODISHA PRADEEP KUMAR PATRA VS STATE OF ODISHA	SRINIBASH SATAPATHY VS	// PARADEEP LOCK /115 /2025 ()